

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.219
Appeal/7(AHM)2021

Proceedings under Section 58 r.w 59 of Co. Act, 2013

IN THE MATTER OF:

Bharat Vijaybhai Bhatt

.....Applicant

V/s

Flowchem Emgineering Pvt Ltd

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : Mr. Prashant Patel, Adv.

ORDER
(Hybrid Mode)

It has been informed by the counsel for the respondent that a leave note has been circulated by the counsel for the applicant.

Today, none is present on behalf of the applicant.

Re-list on 22.08.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)